

is well known. India supports freedom of navigation and over flight, and unimpeded commerce, based on the principles of international law, as reflected notably in the UNCLOS. India believes that States should resolve disputes through peaceful means without threat or use of force and exercise self-restraint in the conduct of activities that could complicate or escalate disputes affecting peace and stability. As a State Party to the UNCLOS, India urges all parties to show utmost respect for the UNCLOS, which establishes the international legal order of the seas and oceans.

#### **Udyamita scheme**

\*210. SHRI AHMED PATEL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) when would the Udyamita scheme be launched;
- (b) whether 'entrepreneurship' will be compulsory subject or would it be integrated in all subjects of the curriculum;
- (c) how would the performance of students at high schools and college level be evaluated for assessing their entrepreneurship capabilities, details thereof;
- (d) who would train the entrepreneurship teachers, and whether there be a separate certification process for them, the details thereof; and
- (e) whether the present Government considered giving any specific incentive under Start-up India to students taught under the Udyamita scheme, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) Udyamita Scheme was approved by Standing Finance Committee (SFC) on 16th May, 2016. Currently, this scheme is in the process of being rolled out.

(b) Entrepreneurship will be introduced as a supplementary subject in the project institutes. However, Universities/ Colleges will be encouraged to award credits for entrepreneurship courses.

(c) The performance of the students will be assessed through online or/and written examination. Students will be given a certificate of participation at the end of the course by National Institute of Entrepreneurship and Small Business Development (NIESBUD).

(d) Entrepreneurship teachers will be trained by experts at the Nodal E-hubs. Assessment- online or/and written examination - takes place through assessment bodies accredited by (under the aegis) of Quality Council of India (QCI)-NABET (National Accreditation Board for Education and Training). Teachers who have successfully cleared the assessment will be certified by National Institute of Entrepreneurship and Small Business Development (NIESBUD).

(e) Under Udyamita, a web based platform connecting entrepreneurs to each other for peer to peer networking and linking with investors, financial institutions and business services such as legal, accounting, technology and HR services is being created. The purpose of Udyamita Scheme is to capacitate the students to take up specific incentives under Start-Up India and help them to become entrepreneurs.

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### WRITTEN ANSWERS TO UNSTARRED QUESTIONS

#### **Unit cost of electricity generated from nuclear and other sources**

1982. SHRI D. KUPENDRA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any policy/guidelines laid down for allotment of electricity generated from a nuclear power plant, if so, the details thereof;

(b) the unit cost of electricity generated from nuclear energy as compared to the unit cost of electricity produced from other sources; and

(c) whether Government has any plans to increase the production of electricity from nuclear sources, if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Power from Central Generating Stations to beneficiary States/Union Territories is allocated in accordance with formula for allocation of power which is being treated as guidelines from April, 2000. As per these guidelines, allocation of power is made to the States/UTs in two parts, namely firm allocation of 85% and 15% unallocated power for allocation by the Government for meeting the urgent/overall requirement. The firm allocation includes allocation of 10% (not free) power to the home state. The balance 75% power is distributed amongst the States/UTs of the region in accordance with the pattern of central plan assistance and energy consumption during the previous five years, both factors having equal weightage. Central plan assistance is determined in accordance with the Gadgil formula, in which population of the states is also taken into consideration.